(ix) Facilities by way of eco-testing laboratories have been created to enable exporters to get the garments/textiles pre-tested for conforming to the requirements of importing countries.

Implications of multi-fiber pact on textile sector

1688. SHRI RAJKUMAR DHOOT: Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that multi-fibre pact will help textile sector to become $ 100 billion industry by 2010;

(b) if so, the details thereof;

(c) the number of job opportunities likely to be created in this sector by 2010 and annual export earning expected during 2010-11?

THE MINISTER OF TEXTILES (SHRI SHANKERSINH VAGHELA): (a) to (c) According to studies conducted by the Industry, Multi Fibre Agreement (MFA) phase out could bring an increase in India's annual exports. As per Associated Chambers of Commerce and industry of India (ASSOCHAM), India can achieve a potential size of 100 billion US dollar by 201G including 50 billion dollars domestic market and 50 billion dollars export. This would also create 10 million job opportunities, 5 million direct jobs in textile industry and 5 million jobs in allied sectors. According to another study conducted by CRISIL (commissioned by Indian Cotton Mills' Federation), the Indian textiles and apparel industry can achieve a potential size of US$ 85 billion by 2010. Of which, the domestic market potential would be US$ 45 billion and export potential would be US$ 40 billion. Nearly 60% of exports would comprise garments. This would create 12 million job opportunities, 5 million direct jobs in textile industry, and 7 million jobs in allied sectors.

Assistance to Surat Textile Industry

1689. SHRI LEKHRAJ BACHANI: Will the Minister of TEXTILES be pleased to state:

(a) whether Government has assured financial aid and assistance to Surat (Gujarat) Textile Industry Unit due to damage caused in last Monsoon floods;

(b) to what extent financial assurance was declared by the Textile Minister and how much was released and given to these Textile Units; and